

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 521.
TO BE ANSWERED ON FRIDAY, THE 07TH FEBRUARY, 2025.**

STEPS TO HELP INDIAN STARTUPS TO ACCESS GLOBAL MARKETS

**521. SHRI JAGGESH:
SHRI DHANANJAY BHIMRAO MAHADIK:
DR. KALPANA SAINI:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that Stride Ventures is partnering with the Department for Promotion of Industry and Internal Trade (DPIIT) to help Indian startups to access global markets;
- (b) whether Stride Ventures will concentrate on identifying high-potential startups and providing funding, policy support, and market access;
- (c) what are the long-term goals for this partnership in terms of fostering sustainable growth for Indian startups;
- (d) whether there are any strategies in place to ensure the integration of strategic mentorship and market access for the financial support being provided to startups; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (e): The Government, with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country launched the Startup India initiative on 16th January 2016.

For effective implementation of Startup India initiative across the country, the Government unveiled Startup India Action Plan comprising of schemes and incentives envisaged to create a vibrant startup ecosystem in the country. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and handholding”, “Funding support and incentives” and “Industry- academia partnership and incubation”.

In order to promote partnerships and collaborations between the industry and startups to encourage innovation-led growth in sectors like manufacturing, the Department for Promotion of Industry and Internal Trade (DPIIT) is signing Memorandum of Understanding (MoUs) with various stakeholders including various private companies for the specific purpose, inter alia, of mentoring, providing access to infrastructure, sharing resources and knowledge, assisting in market linkages and connecting to funding networks. Under this initiative, an MoU has also been signed with Stride Ventures (Stride Fund Advisors LLP), a venture debt firm.
